

ITEM NO.3

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 1343/2021

SUKHVINDER SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 09-05-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Niraj Sharma, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR

Ms. Pallavi Kumari, Adv.

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

Records have been received.

Respondent No.1 has already filed the counter affidavit.

As per service report Respondent No. 2 has expired.

Four weeks time is granted to Appellants to file death  
certificate or to file application for deletion in respect of said  
respondent.

List again on 28.7.2023.

VIVEK SAXENA  
Registrar

MG